

1
NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

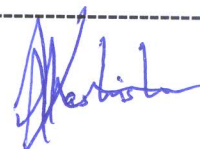
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/97/2016
NAME OF THE PETITIONER(S) : E. Ravi Kumar Naidu & 10 others
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM


AASISH JAIN LUNZA
ADVOCATE FOR
2nd RESPONDENT



ORDER

Counsel for petitioner called but absent. Shri Aasish Jain Lunza, counsel for R2 present. Counsel representing R1 & R3 are called absent. Time extended for the appearance of counsel for petitioner and R1 & R3. Counsel for R2 undertakes to inform the next date of hearing to R1 & R3 and the petitioner. Put up on 25.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

